

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1480  
(To be answered on the 13<sup>th</sup> February 2025)**

**LAPSES FROM AIRLINES ON FLAWED PILOT PAIRING**

**1480. PROF. SOUGATA RAY**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government/DGCA has noticed instances of lapses from various airlines on flawed pilot pairing;
- (b) if so, the details thereof during the last five years, airline-wise;
- (c) the details of action taken so far to control/check such instances; and
- (d) whether the Government/DGCA has any mechanism to check such instances and if so, the details thereof?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a) to (d): During the last five years one incident has been noticed by DGCA on flawed pilot pairing. Details are as follows:**

**M/s Air India has reported a serious scheduling incident vide email dated 10.07.2024 regarding the non-line released trainee first officer paired with a non-trainer line captain pilot to operate AI 921 dated 09.07.2024 on Bombay to Riyadh, Saudi Arabia Airport flight.**

**DGCA has imposed fines on M/s Air India for flawed pilot pairing. Details are as follows:**

- 1. DGCA imposed the penalty of Rupees Six Lakhs on the Director Operations, M/s Air India on 23.08.2024.**
- 2. DGCA imposed the penalty of Rupees Three Lakhs on the Director training, M/s Air India. Additionally, a six-month suspension order was issued to the Director training, M/s Air India on 23.08.2024.**

**3. DGCA imposed the penalty of Rupees Ninety Lakhs on the Accountable manager, M/s Air India on 23.08.2024.**

**DGCA already has a system of annual surveillance program (ASP) which includes en-route surveillance/ Regulatory audits/ Spots checks/ unplanned inspection/Night Surveillance checks/ Quality assessment checks/ cross regional checks/ Main base inspections, etc. to ensure continuing organizational, as well as individual professional competency of license/ rating/ certificate/ approvals.**

**Annual surveillance program is risk based oversight surveillance plan, prepared by determining the types of inspections necessary, number of enforcement action taken and the frequency of those inspections.**

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